

would make it a service-oriented and not a profit-oriented institution and that in all its programmes, it should endeavour to serve social purpose. Government are also keen that the multiplicity of authorities dealing in land in Delhi should be reduced and the proposals, when evolved, might cover the functioning of D.D.A. also.

उठाऊ सिंचाई योजना

3903. डा० रामजी सिंह : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार भागलपुर जिले में गंगा के किनारे सुलतानगंज से लेकर घरमैटी तक की भूमि की सिंचाई के लिए गंगा नदी में उठाऊ सिंचाई योजना की आवश्यकता महसूस करती है, और यदि हां, तो इस विषय में केन्द्रीय सरकार द्वारा क्या कार्यवाही की जायेगी;

(ख) क्या उक्त क्षेत्र में सिंचाई सुविधाओं के बारे में सरकार ने कोई सर्वेक्षण कराया है; और यदि हां, तो सम्पूर्ण क्षेत्र में उठाऊ सिंचाई योजना पर कुल कितना व्यय होने की आशा है, इस व्यय में केन्द्रीय सरकार कितनी राशि का योगदान देगी;

(ग) इस योजना से कितनी भूमि में सिंचाई हो सकती है; और

(घ) इसके परिणामस्वरूप कितने अतिरिक्त भनाज का उत्पादन हो सकता है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) :: (क) से (घ). सिंचाई राज्य विषय है और सिंचाई परियोजनाओं का प्रायोजन, अन्वेषण तैयार करना, कार्यान्वयन तथा प्रचालन राज्य सरकारों द्वारा उनकी विकासात्मक योजनाओं के अन्तर्गत किया जाता है। राज्य की केन्द्रीय सहायता समग्र 1971LE-7.

रूप से ब्लाक ऋणों एवं अनुदानों के रूप में दी जाती है और इसका किती बिकि-उ विकास क्षेत्र प्रचवा परियोजना से संबंध नहीं होता है।

बिहार सरकार ने अभी इस में प्रायसपुर जिले में सुलतानगंज के निकट गंगा के साथ के क्षेत्र की सिंचाई करने के लिए 8.03 करोड़ रुपए की अनुमानित लागत पर ब्रजगई-विनाय पम्प नहर लिफ्ट सिंचाई स्कीम पर रिपोर्ट भेजी है। इस रिपोर्ट की केन्द्रीय जल प्रायोग में तकनीकी जांच की जा रही है। इस परियोजना से 24,800 हेक्टेयर क्षेत्र को लाभ होगा और आशा है कि 20,850 मी० दन अतिरिक्त खाद्यान्न का उत्पादन होगा।

Soil Erosion in Assam Due to Brahmaputra

3904. SHRI PURNA SINHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Central Government are aware that large chunks of soil in villages and under cultivation of rice are being eroded over the years by the waters of the Brahmaputra river which surrounds the world's largest river. Island Majuli in Sivsaagar district of Assam;

(b) whether the whole of Ahatguri Mauza, two religious satras of the Vaishnav cult have been completely eroded by the river; and

(c) if so, steps-Government propose to take to save the island, its agricultural lands and the institutions jointly with the Government of Assam or alone?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a). Erosion of banks occurs in some reach or the other of Brahmaputra almost every year including the river island of Majuli.

(b) and (c) It has been reported by the Assam Government that very large areas of Ahatguri Mauza has been eroded since 1970. The erosion is extending over a stretch of approximately 40 kms. of the bank in this Mauza necessitating shifting of three Satras, namely, Kamlabari, Auniati and Bengenati. State Government have also reported that protection works will not be economically viable.

Allotment of A Plot to Assamese Community Living in Delhi

3905. SHRI PURNA SINHA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) if a memorandum was submitted by the Assamese community living in Delhi and New Delhi for a plot of land to establish a Centre in the Capital to cultivate the teachings of the great social reformer of Assam Shri Shanker Deva patronised by the late Rashtrapati Shri Fakhruddin Ali Ahmed; and

(b) if so, whether Government intend to allot a plot of at least one acre near about the Assam House, New Delhi so that the Centre may be started without any further delay?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No such memorandum has been received.

(b) Does not arise.

Damage to Standing Crops Due to Lack of Irrigation in Assam.

3906. SHRI PURNA SINHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether every summer standing AHU and JUTE crops in the Brahmaputra Valley and Surma Val-

ley of Assam are damaged by the overflowing waters of the Brahmaputra, Barak and their tributaries;

(b) if so, the estimated loss annually to these crops in these valleys;

(c) steps Government propose to make irrigation of the main channels of the river Brahmaputra and Barak by mechanical process to ensure quick drainage of waters by these rivers;

(d) steps the Government propose to commission high-powered dredger-steamers to deepen the channels of these two rivers every winter; and

(e) whether the Government propose to obtain aid from the World Bank so that permanent flood control machinery is established to save valuable agricultural land of poor farmers of Assam State from the perennial floods and soil erosion by these two rivers?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The Brahmaputra, the Barak and their tributaries cause damage to crops by spillage at one place or the other every year during the monsoon period in Assam. According to the reports received from the State Government, the average annual flood damage to crops in Assam is of the order of Rs. 7.4 crores.

(c) and (d). Presumably the Hon'ble Member is suggesting deepening of the main channels of Brahmaputra and Barak rivers by dredging to increase their carrying capacity and thereby reduce or prevent spillage. Such a process is not economically or technically feasible for huge rivers like Brahmaputra and Barak.

(e) There is no such proposal at present.